

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 45/MP/2019**

Subject : Petition under Section 79 (1) (b) & (f) of the Electricity Act, 2003 read with read with Article 12 of the Power Purchase Agreements dated 2.8.2016, executed between the Petitioner and Solar Energy Corporation of India Ltd. for seeking approval of Change in Law events due to enactment of the GST Laws.

Petitioner : Talettutayi Solar Projects One Pvt. Ltd. (TSPOPL)

Respondents : Solar Energy Corporation of India Limited (SECI) and Others

Date of Hearing : 19.3.2019

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S. Jha, Member

Parties present : Shri Venkatesh, Advocate, TSPOPL  
Shri Rahul Adhalakha, Advocate, TSPOPL  
Shri M.G. Ramachandran, Advocate, SECI  
Ms. Poorva Saigal, Advocate, SECI  
Shri Shubham Arya, Advocate, SECI  
Ms. Tanya Sareen, Advocate, SECI

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition has been filed for seeking declaration that the introduction of the GST Laws is a Change in Law event under Article 12 of the PPA dated 2.8.2016. Learned counsel requested to issue notice to the Respondents.

2. Learned counsel for SECI accepted notice and requested for three weeks time to file reply to the Petition.

3. After hearing the learned counsels for the Petitioner and SECI, the Commission admitted the Petition and directed to issue notice to the Respondents.

4. The Commission directed the Petitioner to serve copy of the Petition on the Respondents immediately. The Respondents were directed to file their replies by 12.4.2019 with an advance copy to the Petitioner who may file its rejoinder, if any, by 23.4.2019. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

5. The Petition shall be listed for hearing in due course for which separate notice will be issued.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**